GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA

UNSTARRED QUESTION NO.: 1893

(TO BE ANSWERED ON THE 11th December 2025)

PERFORMANCE UNDER UDAN

1893. SHRI BASAVARAJ BOMMAI

SHRI ALOK SHARMA

DR. HEMANG JOSHI

DR. HEMANT VISHNU SAVARA

DR. BHOLA SINGH

SHRI PRAVEEN PATEL

SMT KRITI DEVI DEBBARMAN

SHRI MANOJ TIWARI

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government has ensured that the newly licensed airports like Navi Mumbai International Airport and Jewar Airport are integrated into the Ude Desh ka Aam Nagrik (UDAN) network to boost Tier-2 connectivity without overloading metro hubs;
- (b) if so, the details thereof along with the assessment of operational success rates under the latest UDAN phases;
- (c) the new measures, if any, implemented/being implemented to enforce performance guarantees for the operators who delay operations;
- (d) the factors driving the ambition to increase the number of water aerodromes and heliports covered by UDAN in the country; and
- (e) whether there has been any progress on the proposal to establish a new airport in Palghar district of Maharashtra in view of recent developments such as the Wadhavan Port project and requests received from the State Government and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): The Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN) is a market driven scheme in which the unserved and underserved airstrips/airports are listed for bidding by airlines to provide connectivity. Navi Mumbai International Airport and Noida International (Jewar) Airport are Greenfield airports, which have not been proposed for inclusion in the list of unserved/underserved airports under the RCS-UDAN Scheme by the respective State Governments.

As on 30/11/2025, 651 routes have been operationalised, connecting 93 unserved and underserved airports, including 15 heliports and 2 water aerodromes across the nation. So far,

over 1.57 crore domestic passengers have travelled on more than 3.27 lakh RCS flights. The scheme is monitored on a regular basis to review the progress and to make the course corrections. Selected Airline Operators failing to commence operations within the stipulated timeline are issued show-cause notices, and in cases of wilful default, routes are cancelled with forfeiture of the Performance Guarantee/Proposal Security.

India's extensive coastline, rivers, and inland water bodies provide significant potential for developing seaplane connectivity, while the remote and challenging terrain of the Himalayan and North-eastern States amplifies the need for helicopter connectivity. Recognising this potential, the Ministry of Civil Aviation (MoCA) has brought the helicopter and seaplane services under the UDAN scheme.

(e): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Prefeasibility Study conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

No proposal either from the State Government concerned or any Airport Developer seeking 'Site Clearance' is under consideration for development of a Greenfield Airport in Palghar district of Maharashtra.
